

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1087
ANSWERED ON:03.03.2010
PRE-78 AND POST-78 FOREST ENCROACHERS
Ray Shri Bishnu Pada

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of forest encroachers categorized as pre-78 forest encroachers, division-wise in Andaman and Nicobar Islands;
- (b) the details of pre-78 encroachers who have received license for allocation of land, division-wise but have not been able to occupy the same and the reasons therefor; and
- (c) the alternative land or the rehabilitation package proposed by the Government to pre-78 and post-78 forest encroachers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (c): The information is being collected from the UT Administration of Andaman and Nicobar Islands and will be laid on the table of the House.